

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : IRP of M/s. Sabari Realtors Pvt Ltd

MAIN PETITION NUMBER : IBA/471/2019

(IA/MA) APPLICATION NUMBERS

IA/901(CHE)/2020, IA/1205/(CHE)/2021

ORDER

All the parties are present through video conferencing mode.

List this matter on 17.10.2022 for physical hearing.


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT


(SAMEER KAKAR)
MEMBER (TECHNICAL)